## GOVERNMENT OF INDIA EARTH SCIENCES LOK SABHA

UNSTARRED QUESTION NO:998
ANSWERED ON:25.11.2009
SURVEY ON EARTHQUAKE PRONE AREAS
Chavan Shri Harischandra Deoram:Shankar Alias Kushal Tiwari Shri Bhisma

## Will the Minister of EARTH SCIENCES be pleased to state:

- (a) whether the Government has conducted any survey to identify earthquake prone areas in the country;
- (b) if so, the details thereof, State-wise along with categorisation;
- (c) whether the Government has formulated any scheme to minimise the loss of life and property due to earthquakes; and
- (d) if so, the details thereof and the funds given to these States during the last three years and the current year?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) MINISTRY OF SCIENCE AND TECHNOLOGY, MINISTRY OF EARTH SCIENCES, MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN)

- (a)–(b) Yes Madam. The earthquake prone areas of the country have been identified on the basis of scientific analysis based on seismicity, past earthquake events studies and tectonic setup of the region. Accordingly, Seismic Zoning Map of India was produced by the Bureau of Indian Standards (BIS) that has categorized the whole country running across the states into four seismic zones Zone-II, III, IV and V. Of these, Zone V is the most seismically active region, while zone II is the least.
- (c) -(d) Various earthquake disaster management and mitigation measures are in place through the efforts coordinated by the Ministry of Home Affairs (MHA) in the country. Significant of them is the issuance of guidelines for earthquake resistant design and construction of structures that have been laid down by Bureau of Indian Standards (BIS), Housing Urban Development Corporation (HUDCO) and Building Material Technology Promotion Council (BMTPC) etc for their adoption by appropriate planning and development authorities.

National Disaster Management Authority (NDMA) has issued National Disaster Management Guidelines for management of earthquakes and is widely circulated among Ministries of Government of India and states/UTs administrations. National and state level disaster management plans are envisaged to be prepared in accordance with the NDMA guidelines by appropriate authorities to minimize the loss of life and property due to earthquakes. National Executive Committee (NEC) constituted under the Chairmanship of Secretary, MHA will recommend such various disaster management plans to NDMA for approval and funding support for effective implementation.